(c) and (d) Gopalpur port is a non-major port under the jurisdiction of Government of Orissa.

Development of National Waterways No. 5

3096. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government has declared East Coast Canal and Brahmani Riverine System as National Waterways No. 5;
- (b) whether any steps have been taken by Government for development of these waterways;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) Yes, Sir. Talcher-Dhamra stretch of Brahmani-Kharsua-Dhamra rivers, Geonkhali-Charbatia stretch of East Coast Canal, Charbatia-Dhamra stretch of Matai river and Mahanandi delta rivers between Mangalgadi and Paradip has been declared as National Waterways in November, 2008.

(b) to (d) A Detailed Project Report (DPR) has been prepared by Inland Waterways Authority of India (IWAI) for development of National Waterway-5 at an estimated cost of Rs. 4209 crores. Government has sanctioned 5 posts for Project Monitoring Unit (PMU) for development of National Waterway-5 through Public Private Partnership (PPP) mode.

Increase in incidents of collision of ships near ports

- 3097. SHRIMATI SHOBHANA BHARTIA: Will the Minister of SHIPPING be pleased to state:
- (a) whether the incidents of collision of ships near the Indian ports have increased recently;
- (b) if so, the details thereof along with the loss of lives and property occurred during the last three years and the current year;
 - (c) the preventive steps taken to stop such eventualities in future;
- (d) whether there is a proposal to bring forward a National Shipping Policy to ensure environmental security of Indian waters; and
 - (e) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) No, Madam. There has been no substantial increase in incidence of collision of ships near the Indian